

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No. 184/KB/2013

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Ataur Rahman Khuda Buksh & Ors-Vs-P.C Concrete Industries Pvt Ltd & Ors		
Under Section	<b>397/398</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jayanta Sengupta

2. Anshu Basu Mukherjee, Advocates for the Petitioners.



15/11/2017.

**ORDER**

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner informed that parties are trying for settlement. Therefore, on this ground he sought adjournment. Prayer is allowed.

List on 08/01/2018 for further order.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)